

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 3179
TO BE ANSWERED ON- 30/03/2022

VOCATIONAL TRAINING IN TRIBAL AREAS

3179. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- a) the details of the schemes and the steps taken by Government to provide vocational training in tribal areas;
- b) the details of the vocational training centres currently working in tribal areas of the country;
- c) whether these schemes are commensurate with the tribal population;
- d) if so, the details thereof, State-wise/UT- wise; and
- e) if not, the steps and the measures taken by Government in this regard?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (e): Ministry of Tribal Affairs was implementing a separate Scheme till 2018, under which funds were provided for running Vocational Training Centres (VTCs) by the State Governments / NGOs. The Vocational Training Centres that were run by various State Governments are at **Annexure 1**.

However, with the creation of Ministry of skill Development as a separate Ministry in 2014 and compulsory requirement of National Skills Qualifications Framework (NSQF), from 2018-19 onwards, the intervention of Vocational Training Centres was subsumed under the Schemes of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution. Now for carrying out Skill Development / Vocational Training programmes, funds are provided to State Governments based on proposals received from them which are appraised and approved by the Project Appraisal Committee (PAC) within the state's allocation. Details of funds provided for skill development and vocational training of tribal persons under the schemes 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution during last four years is at **Annexure 2**.

Besides, under Van Dhan Vikas Karyakram, which is targeted at livelihood generation for tribals, traditional knowledge and skill sets of tribals are enhanced by adding technology & IT to help them becoming self-reliant and entrepreneurs. Under this Karyakram, tribal community owned Minor Forest Produce (MFP) centric multi-purpose Van Dhan Vikas Kendra (VDVKs) are set-up in tribal dominated districts. The members are given skill training and provided tool kits for processing of MFP and development of value chain. Details of State-wise No. of VDVKS sanctioned with beneficiaries are at **Annexure 3**.

Annexure 1 referred in reply to part (a) to (e) of Rajya Sabha Unstarred Question No. 3179 for 30.03.2022 regarding “Vocational training in tribal areas”

State-wise Location of VTCs funded by Ministry and run by State Govt.

1. Assam

S.No.	Location	District
1.	Khasiabari High School,	Kokrajhar
2.	Gurmow High School,	Rangia
3.	Baganpara High School,	Nalbari
4.	Kapahera High School,	Morigaon
5.	Parulabal Goswami BamuniBorbari H.S.	Nagaon
6.	DirmajakhiliH,S,	Golpara
7.	Sri Lohit High School,	Majuli
8.	Rupnath Brahma High School	Dhemaji
9.	Bihpuria Collegiate High School,	Lakhimpur
10.	GohpurBoro High School,	Gohpur
11.	District Computer Centre,	Kokrajhar

2. Chhattisgarh

S.N.	Location	District
1	TCPC Kanker	Kanker
2	TCPC Narayanpur	Baster
3	TCPC Dantewada	Dantewada
4	TCPC Nagri	Dhamtari
5	Kosa Centre Jagdalpur	Baster
6	Saw Mill Jagdalpur	Baster
7	UVS Kondagaon	Baster
8	UVS Durg (Industrial Area)	Durg
9	UVS Ratanpur	Bilaspur
10	UVS Kunkuri	Jashpurnagar
11	Jashpur	Jashpurnagar

3. Gujarat

S.No.	Location	District
1	Male VTC, Danta	Banskantha
2	Male VTC, Bhiloda	Sabarkantha
3	Male VTC, Dahod	Dahod
4	Male VTC, Chhotaudepur	Chhotaudepur
5	Male VTC, Rajpipla	Narmada
6	Male VTC, Mandvi	Surat
7	Male VTC, Songadh	Surat
8	Male VTC, Vansada	Navsari
9	Male VTC, Kaparda	Valsad
10	Male VTC, Dangahwa	Dang
11	Female VTC, Chhotaudepur	Chhotaudepur
12	Female VTC, Dahod	Dahod
13	Female VTC, Andhroka	Sabarkantha

4. Madhya Pradesh

S. No.	Name of VTC	Distt.
1.	Adarsh High School, Badwani	Badwani
2.	Adarsh High School, Sailan	Ratlam
3.	Adarsh High School, Mandla	Mandla
4.	Adarsh High School, Churhat	Sidhi
5.	ITI, Baihar	Balaghat
6.	ITI, Dhamnod	Dhar
7.	ITI, Pithampur	Dhar
8.	TCPC, Badwani	Badwani
9.	TCPC, Jhabua	Jhabua
10.	TCPC, Mandla	Mandla

5. Mizoram

S.No.	Location
1	VTC Lunglei
2	VTC Serchhip
3	VTC Kolasib
4	VTC Saiha
5	VTC Champhai

Annexure 2

Annexure 2 referred in reply to part (a) to (e) of Rajya Sabha Unstarred Question No. 3179 for 30.03.2022 regarding “Vocational training in tribal areas”

Details of funds provided for skill development and vocational training of tribal persons under the schemes ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution during last four years

(Rs. in lakh)

S No.	Name of State	2017-18		2018-19		2019-20		2020-21	
		Funds Released	No. of Beneficiaries	Funds approved	Targeted Beneficiaries	Funds approved	Targeted Beneficiaries	Funds approved	Targeted Beneficiaries
1.	Andhra Pradesh	300.00	450	0.00	0	0.0	0	0.00	0
2.	Arunachal Pradesh	0.00	0	0.00	0	15.00	50	0.00	0
3.	Assam	0.00	0	300.00	1000	0.0	0	440.00	1400
4.	Bihar	250.00	3600	0.00	0	0.0	0	138.79	1368
5.	Chhattisgarh	0.00	0	0.00	0	410.00	1400	912.00	3040
6.	Gujarat	1750.03	8540	1608.00	8112	1640.58	3775	1070.00	3566
7.	Himachal Pradesh	320.00	1000	363.25	913	360.85	1202	160.00	533
8.	Jammu & Kashmir	100.00	320	0.00	0	0	0	0.00	0
9.	Jharkhand	300.00	250	3125.00	1400	700.00	2333	1800.00	9000
10.	Karnataka	1180.00	3028	0.00	0	250.00	833	1540.08	5133
11.	Kerala	100.52	453	0.00	0	0.0	0	0.00	0
12.	Madhya Pradesh	4100.00	7500	0.00	0	0.0	0	1120.55	3735
13.	Maharashtra	0.00	0	779.74	1817	750.88	51000	850.00	2833
14.	Manipur	187.00	131	273.48	150	172.32	50.0	698.17	2327
15.	Meghalaya	90.00	4640	0.00	0	0.0	0	377.60	1259
16.	Mizoram	55.82	500	654.97	400	90.00	637	210.00	700
17.	Nagaland	50.00	90	205.00	216	320.00	1067	100.00	333
18.	Odisha	5200.00	29378	3250.00	10300	2200.00	7333	299.00	997
19.	Rajasthan	0.00	0	504.00	680	800.00	267	675.00	2249
20.	Sikkim	28.00	100	21.00	70	10.00	40	170.00	283
21.	Telangana	800.00	2500	600.00	1500	150.00	500	75.75	252
22.	Tripura	290.00	1620	0.00	0	178.00	1210	59.70	199
23.	Uttar Pradesh	200.00	1487	200.00	665	86.00	287	279.82	50
24.	Uttarakhand	100.00	310	108.43	0	0.0	0	206.60	2040
25.	West Bengal	1055.00	5500	900.00	4500	1013.04	6000	695.00	2316
Total		16456.37	71397	12892.87	31723	9146.67	77984	11878.06	43613

Annexure 3

Annexure 3 referred in reply to part (a) to (e) of Rajya Sabha Unstarred Question No. 3179 for 30.03.2022 regarding "Vocational training in tribal areas"

State-wise No. of VDVKs sanctioned during the last three years with beneficiaries

Sl. No	States	No. of VDVK Sanctioned 2019-20	No. of VDVK Sanctioned 2020-21	No. of VDVK Sanctioned 2021-22	Total No. of VDVKs Sanctioned	Total No. of VDSHG	Total No. of Forest Gatherers
1	Andaman & Nicobar	0	0	0	0	0	0
2	Andhra Pradesh	75	188	152	415	6225	123258
3	Arunachal Pradesh	0	0	85	85	1275	25500
4	Assam	50	78	174	302	7140	90316
5	Bihar	8	0	0	8	120	1630
6	Chhattisgarh	139	0	0	139	4170	41700
7	Dadra & Nagar Haveli and Daman & Diu	0	1	0	1	15	302
8	Goa	1	9	0	10	150	3000
9	Gujarat	116	0	0	116	1740	34424
10	Himachal Pradesh	0	0	3	3	61	810
11	Jammu & Kashmir	0		0	0	0	
12	Ladakh	10	0	0	10	150	3000
13	Lakshadweep	0		0	0	0	
14	Jharkhand	39	0	0	39	585	11601
15	Karnataka	19	20	101	140	1946	41748
16	Kerala	13	0	31	44	660	12038
17	Madhya Pradesh	86	0	21	107	1605	32100
18	Maharashtra	64	200	0	264	3960	79350
19	Manipur	77	123	0	200	3000	60390
20	Meghalaya	0	39	0	39	585	11835
21	Mizoram	44	115	0	159	2385	46168
22	Nagaland	78	128	0	206	3090	61800
23	Odisha	156	0	14	170	4110	51019
24	Rajasthan	25	164	290	479	7322	144803
25	Sikkim	80	0	0	80	1200	23800
26	Tamil Nadu	7	0	1	8	192	2400
27	Telangana	17	0	0	17	255	5100
28	Tripura	17	15	0	32	480	9039
29	Uttar Pradesh	5	7	13	25	375	7191
30	Uttarakhand	0	11	1	12	180	3605
31	West Bengal	0	0	0	0	0	0
	Total	1126	1098	886	3110	52976	927927
